

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

**O.A No. 2501/2018
M.A 3458/2018**

New Delhi, this the 31st day of August, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Hari Lal Bharti
Age-61 years,
S/o. Late Shri Rustam Prasad,
Executive Engineer (C) (Retired)
Central Design Organisation, CPWD
R/o. 96, Lumbini Apartments, Kaushambi,
Sector-14, Ghaziabad. ...Applicant

(Applicant present in person)

Versus

1. Secretary,
Ministry of Housing & Urban Affairs,
Nirman Bhawan, New Delhi.
2. Director General,
CPWD,
Nirman Bhawan, New Delhi.
3. Superintending Engineer/IO,
Delhi Central Circle-IX, CPWD,
IP Bhawan, New Delhi. ...Respondents

(By Advocate : Mr. Rajeev Kumar)

O R D E R (O R A L)

Justice L. Narasimha Reddy, Chairman :

The applicant is present in the Court. M.A No. 3458/2018 is filed for pre-poning the hearing of the O.A. However, the applicant states that he does not intend to

pursue the O.A itself. He seeks permission of the Tribunal to withdraw the O.A.

2. Permission accorded and both the O.A as well as the M.A are dismissed as withdrawn. There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Mbt/